

Information note to the Press (Press Release no. 52/2015)

For Immediate Release

TELECOM REGULATORY AUTHORITY OF INDIA

Counter-comments on TRAI's Consultation Paper on 'compensation to the consumers in the event of dropped calls' are invited till 28.09.2015.

New Delhi, the 22nd September, 2015: On 04.09.2015, TRAI issued a Consultation Paper on compensation to the consumers in the event of dropped calls for comments of stakeholders. The last date for sending comments on the issues raised in the Consultation Paper was 21.09.2105. The comments received from the stakeholders have been uploaded on TRAI's web-site. The comments are available on the following URL: http://www.trai.gov.in/Content/Consultation_ViewCommentDescription/10749_0_ViewCommentDescription.aspx

Stakeholders are requested to furnish their counter-comments on the comments by 28.09.2015 to Smt. Vinod Kotwal, Advisor (F&EA), TRAI. The counter-comments may also be sent by e-mail to advfea1@traigov.in. Counter-comments would be posted on TRAI's website www.trai.gov.in. For any clarification/information, Advisor (F&EA) may be contacted at Tel. No. +91-11-23230752, Fax No.: +91-11-23236650.


(Sudhir Gupta)

Secretary